

EDELWEISS GENERAL INSURANCE COMPANY LIMITED

Add-ons Under Edelweiss Private Car Stand-Alone Own Damage Insurance

Key and Locks Protect

This cover is applicable if it is shown on Your schedule. In consideration of the payment of an additional premium as specified and shown in Your Schedule, it is hereby agreed and declared that in the event of irrecoverable loss of keys of the Insured Vehicle, We will indemnify You for the cost of replacement of keys of the Insured Vehicle. In the event of a security risk arising out of the incidence of lost keys of the Insured Vehicle, We will indemnify You for the cost of installing new locks in the Insured Vehicle.

Conditions:

- 1. In case of transfer of ownership of the Insured Vehicle, the cover under 'Keys & Locks Replacement Cover' shall expire.
- 2. The benefits under 'Keys & Locks Replacement Cover' can be utilized only once during the Policy Period.
- 3. You shall lodge a complaint with the police within 48 hours of discovering the loss detailing the loss of key of the Insured Vehicle and provide Us a copy of the F.I.R.
- 4. You shall immediately, and in any event within 48 hours of discovering the loss, report the incidence of loss to Us.
- 5. No keys shall be deemed to be irrecoverably lost until a period of 72 hours, from the date of loss as mentioned in the F.I.R., has elapsed.

Exclusions:

Coverage under this add-on shall not cover:

- 1. The first 10% of the claim amount or Rs. 500, whichever is higher.
- 2. Where the replacement of keys is carried out in a workshop not authorized by Us/OEM.
- 3. Any pre-existing damages.
- 4. Where the replaced keys or locks are of higher standards or specifications as compared to the original keys or locks of the Insured Vehicle.
- 5. Consequential losses of any kind, be they by way of loss of profit, loss of opportunity, loss of gain, business interruption, market loss or otherwise, or any claims arising out of loss of a pure financial nature such as loss of goodwill or any legal liability of any kind whatsoever.

Subject otherwise to the terms, exceptions, conditions and limitations of this Policy.